

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/12/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--|--|-------------------------------|--|
| 1 | D-ARBP/55157/2025 ARBP/118/2025 | M/S. S.M CONSULTANTS VS THE CHAIRMAN CUM MANAGER DIRECTOR ENGINEERING PROJECTS INDIA LTD | ABHISHEK DASH VS | // (// |
| 2 | D-BLAPL/40700/2025 BLAPL/13983/2025 | TUSARKANTA ROUTRAY @ BABUNA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | TANGI (KHURDA) /673 /2025 J.M.F.C,TANGI(Khordha) GR/0000642/2025 |
| 3 | D-BLAPL/40710/2025 BLAPL/13984/2025 | KALU JENA VS STATE OF ODISHA | ASISH MISHRA VS | BRAHMAGIRI /512 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Pur GR/0000599/2025 |
| 4 | D-BLAPL/39788/2025 BLAPL/13985/2025 | MANAS NAYAK @ MANAS KUMAR NAYAK VS STATE OF ODISHA | ARIJEET MISHRA VS | PATTAMUNDAI MODEL /369 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000809/2025 |
| 5 | D-BLAPL/39793/2025 BLAPL/13986/2025 | ASHOK KUMAR NAYAK VS STATE OF ODISHA | ARIJEET MISHRA VS | MANCHESWAR P.S. /125 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000317/2025 |
| 6 | D-BLAPL/40209/2025 BLAPL/13987/2025 | SAMIR NAYAK VS STATE OF ODISHA | SUSHANTA KUMAR PRADHAN VS | MAHULPALI /136 /2025 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S GR/0000756/2025 |
| 7 | D-BLAPL/40707/2025 BLAPL/13988/2025 | MARTIN @ BISWAJIT HANSDA VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | TANGARPALI /143 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000161/2022 |
| 8 | D-BLAPL/40743/2025 BLAPL/13989/2025 | AMIYA RANJAN NAYAK VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | KEONJHAR TOWN /744 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(S GR/0001714/2025 |
| 9 | D-BLAPL/40745/2025 BLAPL/13990/2025 | NITYA SWARUP PANDA VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | BHADRAK RURAL /606 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0002216/2023 |
| 10 | D-BLAPL/40748/2025 BLAPL/13991/2025 | GANJA @ SANTANU NAIK VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | COLLIERY /605 /2025 J.M.F.C,TALCHER(Anugul) GR/0001318/2025 |
| 11 | D-BLAPL/40251/2025 BLAPL/13992/2025 | KUMPANDER BEHERA VS STATE OF ODISHA | CHIRANJIB ROUT VS | KANIHA /214 /2025 A.D.J.,TALCHER(Anugul) CT/0000130/2025 |

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| 12 | D-BLAPL/40619/2025 BLAPL/13993/2025 | UTTAM KUMAR SAHU VS STATE OF ODISHA | GOPAL KRISHNA NAYAK VS | JAGANNATHA PRASAD /471 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000202/2025 |
| 13 | D-BLAPL/40253/2025 BLAPL/13994/2025 | HAKI @ AKHAYA NAIK VS STATE OF ODISHA | CHIRANJIB ROUT VS | SAMAL /320 /2025 J.M.F.C,TALCHER(Anugul) GR/0001558/2025 |
| 14 | D-BLAPL/40693/2025 BLAPL/13995/2025 | LAKHAN KINDO VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | RAIBAGA /148 /2023 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000037/2024 |
| 15 | D-BLAPL/40557/2025 BLAPL/13996/2025 | SATYAM KUMAR SAHOO VS STATE OF ODISHA | ASHIS KUMAR MISHRA VS | BOLANGIR TOWN /764 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(I GR/0002014/2025 |
| 16 | D-BLAPL/40654/2025 BLAPL/13997/2025 | TULSIRAM JANI @ MAJHI VS STATE OF ODISHA | SARBESWAR SAHOO VS | TITILAGARH /204 /2025 A.D.J.,TITILAGARH(Balangir) ST/0000026/2025 |
| 17 | D-BLAPL/40605/2025 BLAPL/13998/2025 | ABHISEKH KUCHBANDIA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALLIGUDA /161 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000107/2025 |
| 18 | D-BLAPL/40777/2025 BLAPL/13999/2025 | DHARANI BEHERA @ DHARANIDHAR BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /485 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0001367/2025 |
| 19 | D-BLAPL/40723/2025 BLAPL/14000/2025 | BIKRAM HALDAR VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | KALIMELA /232 /2025 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000063/2025 |
| 20 | D-BLAPL/39879/2025 BLAPL/14001/2025 | SRABAN TANDI VS STATE OF ODISHA | SUJIT KUMAR DASH VS | BHATILI /275 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001557/2025 |
| 21 | D-BLAPL/40783/2025 BLAPL/14002/2025 | BAIKUNTHANATH BARIK @ BAIKUNTHA BARIK VS STATE OF ODISHA | PUSPAMITRA MOHAPATRA VS | BARAMBA /396 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000515/2025 |
| 22 | D-BLAPL/40283/2025 BLAPL/14003/2025 | AKULA GOVINDA @ CK @ GK @ KANHA @ A.GOVINDA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | GUNUPUR /98 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000051/2023 |
| 23 | D-BLAPL/40579/2025 | PITAMBARA BEHERA | PREETAM MISHRA | BAUNISUNI /150 /2023 |

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| | BLAPL/14004/2025 | VS STATE OF ODISHA | VS | SPECIAL JUDGE,BAUDH(Baudh) Spl/0000121/2023 |
| 24 | D-BLAPL/40688/2025 BLAPL/14005/2025 | JAGADISH SAHU VS STATE OF ODISHA | SIBA RANJAN POLAI VS | ADVA /178 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) |
| 25 | D-BLAPL/40610/2025 BLAPL/14006/2025 | BRIJNARAYAN TYAGI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | Spl/0000091/2024 BALLIGUDA /161 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) |
| 26 | D-BLAPL/40706/2025 BLAPL/14007/2025 | SATHIYAMOORTHY GANAVEL @ SATHYAMOORTHY VS STATE OF ODISHA | GOPAL KRUSHNA MOHANTY VS | Spl/0000107/2025 //0 SPECIAL JUDGE ASKA(Ganjam) |
| 27 | D-CMAPL/53483/2025 CMAPL/354/2025 | CHAKRADHAR DAS VS PRAFULLA KUMAR PATTANAİK | ADV. VS | // (// |
| 28 | D-CMP/53921/2025 CMP/2129/2025 | GOURAHARI MOHANTY VS TARAK PANDA | SUKANTA KUMAR NAYAK VS | // DISTRICT & SESSIONS JUDGE,BHADRAKALINGAPUR RFA/0000043/2024 |
| 29 | D-CMP/54273/2025 CMP/2130/2025 | TILATTAMA DAS VS RANJAN KUMAR SWAIN | ASHOK KUMAR SAHOO VS | // ADDL CIVIL JUDGE (SD), KENDRAPARA CS/0000383/2024 |
| 30 | D-CMP/55297/2025 CMP/2131/2025 | BULA HANSDA VS RABINDRA KUMAR DUTTA | MANAS RANJAN BAUG VS | // DISTRICT & SESSIONS JUDGE,BALASORE RFA/0000114/2025 |
| 31 | D-CMP/55300/2025 CMP/2132/2025 | SIBA PRASAD SINGH VS M/S. AMRITA SHOPPING ARCHADE OWNERS ASSOCIATION | MANAS RANJAN BAUG VS | // DISTRICT & SESIONS JUDGE,BHUBANESHWAR Fao/0000061/2025 |
| 32 | D-CMP/54737/2025 CMP/2133/2025 | KARTIKA MEHER VS NITYANANDA MEHER | BHARAT BHUSAN ROURTRAY VS | // J.M.F.C. BIJEPUR(Bargarh) EC/0000001/2000 |
| 33 | D-CMP/55339/2025 CMP/2134/2025 | SUBRAT SAHOO VS SHYAM KUMAR BEHERA | BHASKAR CHANDRA PANDA VS | // DIST.AND SESSIONS JUDGE,BARGARH RFA/0000094/2025 |
| 34 | D-CONTC/52455/2025 CONTC/6426/2025 | SAMRITA PATRA VS | ADV. VS | // (|

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| 35 | D-CONTC/53017/2025 CONTC/6427/2025 | SANJEEB KUMAR MISHRA, IAS,PRINCIPAL SECY.,FINANCE DEPT.,ODISHA MANOJ KUMAR CHOUDHURY VS ARAVIND AGARWAL. I.A.S. | B. SIVA SATYAM VS | // // () |
| 36 | D-CONTC/52966/2025 CONTC/6428/2025 | TARULATA DAS VS ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT.,ODISHA | SANDHYARANI PANI VS | // () |
| 37 | D-CONTC/53416/2025 CONTC/6429/2025 | MANORANJAN MAHASUAR VS ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPT.,BBSR | MANAS PATI VS | // () |
| 38 | D-CONTC/55057/2025 CONTC/6430/2025 | RABI NAIK VS DR.N.THIRUMALA NAIK, I.A.S | ADV. VS | // () |
| 39 | D-CONTC/53012/2025 CONTC/6431/2025 | DIBAKAR BEHERA VS ARAVIND AGARWAL, IAS,COMMISSIONER- CUM-SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPARTMENT, ODISHA | B.SIVA SATYAM VS | // () |
| 40 | D-CONTC/52969/2025 CONTC/6432/2025 | MAMATA BARIK VS SUSANTA KUMAR GHADEI, ORISSA WATER SUPPLY AND SEWERAGE BOARD,BHUBANESWAR | SIDDHANT SARANGI VS | // () |
| 41 | D-CONTC/54004/2025 CONTC/6433/2025 | SUKANTI SAHOO VS DR.N.THIRUMALA NAIK,COMMISSIONER-CUM- SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA | ADV. VS | // () |
| 42 | D-CONTC/53042/2025 CONTC/6434/2025 | GOVERNING BODY OF BORDER HIGHER SECONDARY SCHOOL VS ARAVIND AGARWAL, IAS,COMMISSIONER- CUM-SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPARTMENT, ODISHA | ADV. VS | // () |
| 43 | D-CONTC/53079/2025 CONTC/6435/2025 | DILLIP KUMAR AGARWAL VS ADITYA GOYAL, COLLECTOR BARGARH | AMIT PRASAD BOSE VS | // () |
| 44 | D-CONTC/54419/2025 CONTC/6436/2025 | KAMALAKANTA KAR VS DR.N.THIRUMALA NAIK,IAS,PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA | SUBHADUTTA ROUTRAY VS | // () |
| 45 | D-CONTC/54420/2025 CONTC/6437/2025 | SAROJ UMAR MOHAPATRA VS DR.N.THIRUMALA NAIK,IAS,COMMISSIONER CUM SECRETARY TO GOVERNMENT OF ODISHA, S AND ME DEPT. | SUBHADUTTA ROUTRAY VS | // () |

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| 46 | D-CONTC/53105/2025 CONTC/6438/2025 | SANTOSH KUMAR SWAIN VS MAHESWAR SAHOO, DISTRICT EDUCATION OFFICER, JAJPUR | ADV. VS | // () // |
| 47 | D-CONTC/53107/2025 CONTC/6439/2025 | BINAYAK BEHERA VS MAHESWAR SAHOO, DISTRICT EDUCATION OFFICER, JAJPUR | SRIKANTA MAHUNTA VS | // () // |
| 48 | D-CONTC/53583/2025 CONTC/6440/2025 | BAGMI SAMAL VS ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY TO GOVERNMENT, DEPARTMENT OF HIGHER EDUCATION | ADV VS | // () // |
| 49 | D-CRLA/39079/2025 CRLA/1487/2025 | SUDAM BHUE VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | JAMANKIRA /47 /2021 A.D.J., KUCHINDA(Sambalpur) ST/0000032/2021 |
| 50 | D-CRLA/39962/2025 CRLA/1488/2025 | CHHOTA MAJHI VS STATE OF ODISHA | JNYANANANDA PANDA VS | NARLA /39 /2019 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000067/2019 |
| 51 | D-CRLA/40214/2025 CRLA/1489/2025 | RIZA JULUM MOHAMMAD VS STATE OF ODISHA | AMULYA RATNA PANDA VS | NARASINGHPUR /224 /2022 A.D.J., ATHAGARH(Cuttack) ST/0000103/2024 |
| 52 | D-CRLA/40328/2025 CRLA/1490/2025 | SUBA SETHI VS STATE OF ODISHA | LALATENDU SAMANTARAY VS | BADABAZAR /86 /2017 2ND A.D.J., BERHAMPUR(Ganjam) ST/0000188/2017 |
| 53 | D-CRLA/40527/2025 CRLA/1491/2025 | BYOMAKESH BISWAL@MUKA VS STATE OF ODISHA | DEVASHIS PANDA VS | S.P.(CID-CRL), CUTTACK /4 /2017 DISTRICT & SESSIONS JUDGE, DHENKA CT/0000088/2017 |
| 54 | D-CRLA/40275/2025 CRLA/1492/2025 | BIJAN BEHERA @ BIJAN PRASAD BEHERA VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | NANDIPADA /151 /2020 A.D.J., ANANDAPUR(Kendujhar) ST/0000054/2022 |
| 55 | D-CRLMA/40443/2025 CRLMA/188/2025 | ABUBAKAR KHAN VS AKBAR SAHA | DEVASHIS PANDA VS | KHURDA MODEL /764 /2023 S.D.J.M., KHURDA(Khordha) GR/0001099/2023 |
| 56 | D-CRLMA/40731/2025 CRLMA/189/2025 | PRAMOD KUMAR SAHU VS STATE OF ODISHA | ADV. VS | LALBAG /93 /2024 () // |
| 57 | D-CRLMA/40734/2025 | UTTAM CHARAN ROUT | ADV. | GOP /161 /2024 |

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|----|---|--|-----------------------------|---|
| | CRLMA/190/2025 | VS STATE OF ODISHA | VS | () // |
| 58 | D-CRLMC/40288/2025 CRLMC/5691/2025 | SANTOSH KUMAR MAJHI VS STATE OF ODISHA | PRIYA RANJAN MISHRA VS | DHUSURI /105 /2019 SPECIAL JUDGE,BHADRAK(Bhadrak) ST/0000009/2021 |
| 59 | D-CRLMC/39908/2025 CRLMC/5692/2025 | JATINDRA KUMAR MISHRA VS STATE OF ODISHA(VIG.) | DEVASHIS PANDA VS | SAMBALPUR VIGILANCE /1 /1993 SPECIAL JUDGE,SPECIAL COURT,CUTTACK TR/0000020/2013 |
| 60 | D-CRLMC/40620/2025 CRLMC/5693/2025 | SIBA PRASAD JENA VS STATE OF ODISHA | GOPAL KRISHNA NAYAK VS | KODALA /74 /2020 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Garudachandrapur) GR/0000094/2020 |
| 61 | D-CRLMC/40828/2025 CRLMC/5694/2025 | AMIT CHAUDHURY VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | DHAMNAGAR /14 /2019 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000021/2019 |
| 62 | D-CRLMC/40193/2025 CRLMC/5695/2025 | MITU @ NILU PALEI VS STATE OF ODISHA | JAYADEBA BEHERA VS | NAYAGARH /149 /2022 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000617/2022 |
| 63 | D-CRLMC/40701/2025 CRLMC/5696/2025 | GURU DORA VS STATE OF ODISHA | JAYADEBA BEHERA VS | RANPUR /233 /2017 J.M.F.C.,RANPUR(Nayagarh) GR/0000225/2017 |
| 64 | D-CRLMP/40721/2025 CRLMP/1753/2025 | NILAMADHAB DAS VS STATE OF ODISHA | SWARUP KUMAR PATNAIK VS | SULIAPADA /147 /2025 () // |
| 65 | D-CRLREV/37357/2025 CRLREV/1136/2025 | SHYAM SUNDAR PODDAR VS STATE OF ODISHA | ABHISHEK DASH VS | LINGARAJ P.S. /155 /1997 4TH A.D.J. CUM SPL. JUDGE(POCSO) BEHALAL CT/0000241/2024 |
| 66 | D-CRLREV/40189/2025 CRLREV/1137/2025 | SAHIL @ JYOTI RANJAN JAKAKA VS STATE OF ODISHA | SURESH KUMAR JENA VS | RAYAGADA TOWN /259 /2025 ADJ-CUM-PO, CHILDRENS COURT, RAYAGADA JJC/0000078/2025 |
| 67 | D-CRLREV/40194/2025 CRLREV/1138/2025 | RAMESH NAIK VS STATE OF ODISHA | ARIJEET MISHRA VS | BANARAPAL /91 /2014 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/0000003/2020 |
| 68 | D-CRLREV/38571/2025 CRLREV/1139/2025 | MALAYA RANJAN SWAIN VS | MANAS KUMAR CHAND VS | RENGALI (SAMBALPUR) /12 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) |

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| 69 | D-MATA/55330/2025 MATA/504/2025 | STATE OF ODISHA SURYA PRAKASH MOHANTY VS DIPTI KANUNGO @ MOHANTY | SAROJ KUMAR PADHY VS | GR/0000240/2022 // JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000147/2016 |
| 70 | D-RPFAM/55432/2025 RPFAM/424/2025 | CHANDAN KUMAR NATH VS SASMITA NAYAK | LALATENDU SAMANTARAY VS | // JUDGE FAMILY COURT, BARIPADA(Ma Cp/0000147/2023 |
| 71 | D-TRP(C)/55133/2025 TRP(C)/472/2025 | SUSHREE SANGITA DASH VS MANOJ KUMAR TRIPATHY | NIRMAL KISHORE RATH VS | // JUDGE FAMILY COURT,GANJAM(Ganja CP/0000460/2024 |
| 72 | D-WA/50688/2025 WA/2028/2025 | STATE OF ODISHA VS PRABHATI MEHER | MANASH RANJAN MOHANTY,A.G.A VS | // () |
| 73 | D-WA/50690/2025 WA/2029/2025 | STATE OF ODISHA VS SANJUKTA SAHU | MANASH RANJAN MOHANTY,A.G.A VS | // () |
| 74 | D-WA/50694/2025 WA/2030/2025 | STATE OF ODISHA VS HIMANSU MOHAN SINGH | SASWAT DAS, A.G.A VS | // () |
| 75 | D-WA/50798/2025 WA/2031/2025 | STATE OF ODISHA VS BISHNU NARAYAN PANY | AISHWARYA DASH,A.S.C VS | // () |
| 76 | D-WA/53442/2025 WA/2032/2025 | STATE OF ODISHA VS BAURIBANDHU JENA | GAYATRI PATRA,A.S.C VS | // () |
| 77 | D-WA/54980/2025 WA/2033/2025 | MADAN MOHAN JENA VS STATE OF ODISHA | RAJJEET ROY VS | // () |
| 78 | D-WA/55379/2025 WA/2034/2025 | JITENDRIYA MOHANTY VS STATE OF ODISHA | BIYOTKESH MOHANTY VS | // () |
| 79 | D-WA/52624/2025 WA/2035/2025 | STATE OF ODISHA STATE OF ODISHA VS KEDARNATH PRADHANI | MANASH RANJAN MOHANTY,A.G.A VS | // () |

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| 80 | D-WP(C)/55168/2025 WP(C)/37810/2025 | SUDESHNA PRADHAN VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | // 0 // |
| 81 | D-WP(C)/54933/2025 WP(C)/37811/2025 | MANAS RANJAN PATI VS STATE OF ODISHA | SUBHADUTTA ROUTRAY VS | // 0 // |
| 82 | D-WP(C)/55182/2025 WP(C)/37812/2025 | DEBAJAR BEHERA @ DEBARAJ BEHERA VS STATE OF ODISHA | UPENDRA KUMAR SAMAL VS | // 0 // |
| 83 | D-WP(C)/54293/2025 WP(C)/37813/2025 | BHAGYASHREE MOHAPATRA VS STATE OF ODISHA | SIBA RANJAN POLAI VS | // 0 // |
| 84 | D-WP(C)/55112/2025 WP(C)/37814/2025 | NIRUPAMA ROUT VS STATE OF ODISHA | SUBASH CHANDRA ROUTRAY VS | // 0 // |
| 85 | D-WP(C)/54276/2025 WP(C)/37815/2025 | SUDHANSU BHUSAN SWAIN VS STATE OF ODISHA | SIBA RANJAN POLAI VS | // 0 // |
| 86 | D-WP(C)/53455/2025 WP(C)/37816/2025 | DINESH KUMAR MEHER VS STATE OF ODISHA | DINESH KUMAR PANDA VS | // 0 // |
| 87 | D-WP(C)/54173/2025 WP(C)/37817/2025 | JAGANNATH NAYAK VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 88 | D-WP(C)/54170/2025 WP(C)/37818/2025 | GITANJALI PATTANAYAK VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 89 | D-WP(C)/49607/2025 WP(C)/37819/2025 | RAMAMANI PARIDA VS STATE OF ODISHA | RANJAN KUMAR ROUT VS | // 0 // |
| 90 | D-WP(C)/49894/2025 WP(C)/37820/2025 | SRAVAN KUMAR DEB VS UNION OF INDIA | VS | // 0 // |
| 91 | D-WP(C)/53206/2025 | PHAKIRCHAN SAHU | SANKARACHARYA CHOUDHURY | // |

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| | WP(C)/37821/2025 | VS STATE OF ODISHA | VS | 0 // |
| 92 | D-WP(C)/54660/2025 WP(C)/37822/2025 | RATNAKAR ROUT VS STATE OF ODISHA | PADMANAV BHUTIA VS | // 0 // |
| 93 | D-WP(C)/55265/2025 WP(C)/37823/2025 | NIRUPAMA MOHANTA VS STATE OF ODISHA | BIBHUTI BHUSAN SWAIN VS | // 0 // |
| 94 | D-WP(C)/49232/2025 WP(C)/37824/2025 | MANOJ KUMAR NAYAK VS STATE OF ODISHA | BHABANI SANKAR DAS VS | // 0 // |
| 95 | D-WP(C)/55295/2025 WP(C)/37825/2025 | SUKANTA CHANDRA PARIDA VS STATE OF ORISSA | BIPIN KUMAR NAYAK VS | // 0 // |
| 96 | D-WP(C)/53064/2025 WP(C)/37826/2025 | MOHAN KUMAR BHATTA VS STATE OF ODISHA | MIHIR KANTA RATH VS | // 0 // |
| 97 | D-WP(C)/53787/2025 WP(C)/37827/2025 | BAIDHAR SAHOO VS STATE OF ODISHA | NRUSINGH CH. ROUT VS | // 0 // |
| 98 | D-WP(C)/53461/2025 WP(C)/37828/2025 | M/S KAYPEE ENTERPRISES, KEONJHAR VS STATE OF ODISHA | SHISHIR ROURAY VS | // 0 // |
| 99 | D-WP(C)/55290/2025 WP(C)/37829/2025 | RUTUPARNA PARIDA VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | // 0 // |
| 100 | D-WP(C)/53789/2025 WP(C)/37830/2025 | DAMODAR SAHOO VS STATE OF ODISHA | NRUSINGH CHARAN ROUT VS | // 0 // |
| 101 | D-WP(C)/54894/2025 WP(C)/37831/2025 | DHARMENDRA MUND VS ASSESSING OFFICIAL SDO(ELECTRICAL)TPWODL, KALAHANDI | SAMVIT MOHANTY VS | // 0 // |
| 102 | D-WP(C)/54222/2025 WP(C)/37832/2025 | SHANKAR MUDULI VS | PRAFULLA KUMAR MAHAPATRA VS | // 0 |

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| 103 | D-WP(C)/55434/2025 WP(C)/37833/2025 | STATE OF ODISHA R.JYOTI REDDY VS THE BRANCH MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,GANJAM | RAMAKANTA SAHOO VS | // // () |
| 104 | D-WP(C)/54681/2025 WP(C)/37834/2025 | GAUTAM PUHAN VS | JAGAMOHAN PATTANAIAK VS | // () |
| 105 | D-WP(C)/54282/2025 WP(C)/37835/2025 | STATE OF ODISHA SONALIKA DAS VS | SIBA RANJAN POLAI VS | // // () |
| 106 | D-WP(C)/55056/2025 WP(C)/37836/2025 | STATE OF ODISHA PRADEEP KUMAR MISHRA VS | PRASANTA KUMAR NANDA VS | // // () |
| 107 | D-WP(C)/54911/2025 WP(C)/37837/2025 | STATE OF ODISHA KANDI APPARAO VS | ABHIRAM SWAIN VS | // // () |
| 108 | D-WP(C)/54522/2025 WP(C)/37838/2025 | UNION OF INDIA LIPU SETHI VS | SONITA BISWAL VS | // // () |
| 109 | D-WP(C)/54915/2025 WP(C)/37839/2025 | STATE OF ODISHA ARJUN PARIDA VS | ABHIRAM SWAIN VS | // // () |
| 110 | D-ABLAPL/40704/2025 ABLAPL/15060/2025 | UNION OF INDIA SIMON BAA @ SIMAN BAA VS | SOUMYA RANJAN DAS VS | // // BIRMITRAPUR /534 /2025 () |
| 111 | D-ABLAPL/40487/2025 ABLAPL/15061/2025 | STATE OF ODISHA PRAKASH KU. PATTNAIK @ PRAKASH KUMAR PATTNAIK VS | JYOTIRMAYA SAHOO VS | // // NIRAKARPUR /297 /2025 () |
| 112 | D-ABLAPL/40674/2025 ABLAPL/15062/2025 | STATE OF ODISHA PURUSOTTAM NAYK VS | LALITENDU BHUYAN VS | // // HARICHANDANPUR /130 /2025 () |
| 113 | D-ABLAPL/40523/2025 ABLAPL/15063/2025 | STATE OF ODISHA SARBESWER PATRA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | // // // KENDRAPARA SADAR /231 /2024 () |

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| 114 | D-ABLAPL/40677/2025 ABLAPL/15064/2025 | DEBADARSHINI ROUT @ MAMA ROUT VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | GOP /209 /2020 () // |
| 115 | D-ABLAPL/40675/2025 ABLAPL/15065/2025 | KAMADEV BARIK VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | MAHILA P.S. BUXIBAZAR /179 /2025 () // |
| 116 | D-ABLAPL/40679/2025 ABLAPL/15066/2025 | SANU SUNA VS STATE OF ODISHA | SUSANTA KUMAR SAHU VS | ATTABIRA /389 /2025 () // |
| 117 | D-ABLAPL/40618/2025 ABLAPL/15067/2025 | PURURAVA PRADHAN VS STATE OF ODISHA | PRATYUSHA NAIDU VS | SORO /544 /2022 () // |
| 118 | D-ABLAPL/40676/2025 ABLAPL/15068/2025 | KAILASH SAHANI VS STATE OF ODISHA | ASKHAYA KUMAR PANDEY VS | PATTAMUNDAI RURAL PS /515 /2025 () // |
| 119 | D-ABLAPL/40621/2025 ABLAPL/15069/2025 | UMESH MALLIK VS STATE OF ODISHA | OM PRAKASH SARAN VS | KAMAKHYANAGAR /439 /2025 () // |
| 120 | D-ABLAPL/40680/2025 ABLAPL/15070/2025 | SUDHAKAR SWAIN VS STATE OF ODISHA | ASKHAYA KUMAR PANDEY VS | PATTAMUNDAI RURAL PS /515 /2025 () // |
| 121 | D-ABLAPL/40692/2025 ABLAPL/15071/2025 | MALAYA RANJAN BEHERA @ MALAYA BEHERA VS STATE OF ODISHA | JEETENDRA SAMANTARAY VS | RAMBHA (KHALLIKOTE) /924 /2025 () // |
| 122 | D-ABLAPL/39486/2025 ABLAPL/15072/2025 | PRAFULLA BARIKA VS STATE OF ODISHA | SUBHALATA PRIYADARSINI VS | BEGUNIAPADA /600 /2025 () // |
| 123 | D-ABLAPL/40682/2025 ABLAPL/15073/2025 | LILIMA EKKA VS STATE OF ODISHA | SAMARENDRA BAHADUR VS | SUNDARGARH TOWN /473 /2025 () // |
| 124 | D-ABLAPL/40632/2025 ABLAPL/15074/2025 | SEKH ANAYTULLAH @ RAJA VS STATE OF ODISHA | MANASI MOHAPATRA VS | BASUDEVPUR /469 /2024 () // |
| 125 | D-ABLAPL/40689/2025 | RAM CHANDRA PALA | CHHABI BEHERA | BHARATPUR PS /739 /2025 |

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| | ABLAPL/15075/2025 | VS STATE OF ODISHA | VS | () // |
| 126 | D-ABLAPL/40695/2025 ABLAPL/15076/2025 | SISIR KUMAR MALLICK @ BAINA VS STATE OF ODISHA | BISWARANJAN DALAI VS | TIRTOL /649 /2025 () // |
| 127 | D-ABLAPL/40697/2025 ABLAPL/15077/2025 | PARESH SAHOO @ PARESH KUMAR SAHOO VS STATE OF ODISHA | DEBASIS SAHOO VS | HARICHANDANPUR /306 /2025 () // |
| 128 | D-ABLAPL/40708/2025 ABLAPL/15078/2025 | RINKU MAHAKUD @ BIRANCHI MAHAKUD VS STATE OF ODISHA | RAJESH RANJAN SAHOO VS | MOTANGA /443 /2025 () // |
| 129 | D-ABLAPL/40176/2025 ABLAPL/15079/2025 | SURENDRA BEHERA VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | BADACHANA /436 /2025 () // |
| 130 | D-ABLAPL/40712/2025 ABLAPL/15080/2025 | AKSHYA @ AKSHAYA KUMAR SAHOO VS STATE OF ODISHA | RAJESH RANJAN SAHOO VS | KAMAKHYANAGAR /541 /2025 () // |
| 131 | D-ABLAPL/40201/2025 ABLAPL/15081/2025 | DILLIP KUMAR MOHANTY VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | DHENKANAL TOWN /326 /2025 () // |
| 132 | D-ABLAPL/40135/2025 ABLAPL/15082/2025 | JAYARAM MALIK VS STATE OF ODISHA | BHABANI SANKAR DAS VS | GOPALPUR /172 /2025 () // |
| 133 | D-ABLAPL/40715/2025 ABLAPL/15083/2025 | PADMABHUSAN RAY VS STATE OF ODISHA | PRAKASH KUMAR MUDULI VS | BALASORE TOWN /377 /2025 () // |
| 134 | D-ABLAPL/40718/2025 ABLAPL/15084/2025 | PRADEEP MAJHI VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | BALASORE SADAR /578 /2025 () // |
| 135 | D-ABLAPL/40319/2025 ABLAPL/15085/2025 | SANJAY NAYAK @ SANJEEV KUMAR NAYAK VS STATE OF ODISHA | BHARAT BHUSAN ROURTRAY VS | JHIRPANI P.S. /163 /2025 () // |
| 136 | D-ABLAPL/40634/2025 ABLAPL/15086/2025 | SRUSTIDHARA MOHAPATRA @ SRUSTIDHAR @ JULA VS | KULDEEP MOHANTY VS | / /0 J.M.F.C.(CITY),BALASORE(Baleshwar) |

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| 137 | D-ABLAPL/39457/2025 ABLAPL/15087/2025 | STATE OF ODISHA BIKASH PADHAN VS STATE OF ODISHA | PRASANTA KUMAR ROUTRAY VS | 2(B)CC/0000004/2025 AMBABHONA /136 /2025 () // |
| 138 | D-ABLAPL/40329/2025 ABLAPL/15088/2025 | SANJEEB KUMSR SAHU @ SIPU SAHU VS STATE OF ODISHA | PARTHA SARATHI DAS VS | DHUSURI /107 /2025 () // |
| 139 | D-ABLAPL/39546/2025 ABLAPL/15089/2025 | JAMIDAR PALEI VS STATE OF ODISHA | RUDRA NARAYAN PARIJA VS | JHUMPURA /195 /2025 () // |
| 140 | D-ABLAPL/40480/2025 ABLAPL/15090/2025 | SUBAS CHANDRA SAHOO @ SUBAS SAHOO VS STATE OF ODISHA | BRAJA KISHORE PANDA VS | BARAMBA /418 /2025 () // |
| 141 | D-ABLAPL/40657/2025 ABLAPL/15091/2025 | BHARATI BEHERA VS STATE OF ODISHA | MITALEE JESTHI VS | CDA-II /31 /2025 () // |
| 142 | D-ABLAPL/40658/2025 ABLAPL/15092/2025 | BENUDHAR KHILAR VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | RANPUR /359 /2025 () // |
| 143 | D-ABLAPL/40660/2025 ABLAPL/15093/2025 | BIKASH CHANDRA BEHERA VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | BURLA /583 /2025 () // |
| 144 | D-ABLAPL/40661/2025 ABLAPL/15094/2025 | GANESWAR SAMANTASINGHAR VS STATE OF ODISHA | ROHIT RANJAN RAY VS | BOLAGARH P.S. /207 /2025 () // |
| 145 | D-ABLAPL/40662/2025 ABLAPL/15095/2025 | CHHABI @ PRASANNA PRADHAN @ PRASANNA KUMAR PRADHAN VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | / /0 J.M.F.C.,RANPUR(Nayagarh) 2(B)CC/0000019/2020 |
| 146 | D-ABLAPL/40664/2025 ABLAPL/15096/2025 | BICHITRANANDA NAYAK @ BICHITRA NAYAK VS STATE OF ODISHA | MD. GOLAM MADANI VS | BHADRAK RURAL /824 /2025 () // |
| 147 | D-ABLAPL/39618/2025 ABLAPL/15097/2025 | S.KANHA DORA VS STATE OF ODISHA | LALATENDU SAMANTARAY VS | / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000051/2024 |

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| 148 | D-ABLAPL/40666/2025 ABLAPL/15098/2025 | DIPANKAR MANDAL VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | MALKANGIRI /513 /2025 () // |